

Annexure 7															
Name of the Corporate debtor: M/s. Sai Krishna Minerals Private Limited ; Date of commencement of CIRP: 30.05.2025; List of Creditors as on : 14.10.2025															
List of operational creditors (Government dues)															
S No	Details of claimant		Details of claims received		Details of claim admitted						Amount of Contingent Claim	Amount of any mutual dues, that may be set off	Amount of Claim Not Admitted	Amount of claim under verification	Remarks if any
	Department	Government	Date of Receipt	Amount Claimed	Amount of claim admitted	Nature of claim	Amount covered by security Interest	Amount covered by Guarantee	Whether related party?	% of voting share in COC if applicable					
1	Income Tax Department, CIT, Circle -1, Ballari	Income Tax	06-06-2025	20,31,88,149.00	20,31,88,149.00	FORM B	-	-	NO	33.23%	-	-	-	-	
2	The Deputy Commissioner of Commercial Taxes (Audit) -1, Bellari	Commercial Tax	11-06-2025	4,90,17,618.00	4,90,17,618.00	FORM B	-	-	NO	8.02%	-	-	-	-	
3	The Deputy Commissioner of Commercial Taxes (Audit) -1, Devanagere	Commercial Tax	11-06-2025	12,39,609.00	12,39,609.00	FORM B	-	-	NO	0.20%	-	-	-	-	
4	Assistant Commissioner of Central Tax	Commercial Tax	20-06-2025	33,05,01,456.00	9,90,51,221.00	FORM B	-	-	NO	16.20%	-	-	23,14,50,235.00	-	
5	Commissioner of Customs, NS-II, JNCH, NHAVA SEVA	Customs	25-08-2025	40,23,334.00	40,23,334.00	FORM B	-	-	NO	0.66%	-	-	-	-	
	TOTAL			58,79,70,166.00	35,65,19,931.00		-	-			-	-	23,14,50,235.00	-	